

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 39**  
Dated Guwahati, the 24<sup>th</sup> June, 2016

**In exercise of powers conferred under Section 16 (2) of the Advocates Act, 1961, read with Rule I Schedule – E in Chapter XIV of the Gauhati High Court Rules, the Gauhati High Court is pleased to designate Dr. Gobind Lal, Advocate, as Senior Advocate with effect from the date of issue of this Notification.**

**By Order,**

Sd/- B.K.Chetri  
**REGISTRAR (JUDICIAL)**

**Memo No. HC. III - 31/2009/ 1769-1793 / G, Dated 24<sup>th</sup> June, 2016**

**Copy to:**

1. The Chief Secretary, Govt. of Assam, Dispur, Guwahati / Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
4. The Registrar General / Registrar, High Court of \_\_\_\_\_.
5. The Secretary to the Bar Council of India, New Delhi.
6. The Registrar (Vigilance / Admn./ Estt.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl
9. The Secretary, Law Department, Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar
10. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati
11. Dr. Gobind Lal, Advocate, Gauhati High Court.
12. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
13. The Joint Registrar, Gauhati High Court, Itanagar Bench. Naharlagun.
14. The President / Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati
15. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
16. The Secretary, High Court Bar Association, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl, Itanagar Bench, Naharlagun.
17. The District & Sessions Judge \_\_\_\_\_ (Assam).
18. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
19. The Pvt. Secy. to Hon'ble Mr./Mrs./Dr.(Mrs.) Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
20. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
21. Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
22. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the Gauhati High Court website.
23. The Administrative Officer (J) \_\_\_\_\_, Gauhati High Court, Guwahati.
24. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
25. The Notice Board, Gauhati High Court, Guwahati.

**REGISTRAR (JUDICIAL)**

*[Handwritten signature and date]*  
24/6/2016